

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(IB)-81(PB)/2019

IN THE MATTER OF:

Oriental Bank of Commerce

.... Petitioner/Applicant

vs.

Dev Denso Power Ltd .

.... Respondent

Order Under Section U/s. 7 of IBC, 2016 (Liq.)

Order delivered on 16.01.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner :

For the Respondent : Rajesh Pathak, Adv

ORDER

New IA-199/2023

This is the 6th progress report and the same is taken on record subject to all just exceptions. The registry is hereby directed to put this report before the Bench at the time of final disposal.

IA No. **199/2023** stands disposed of.

-Sd/-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)